

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

No. M.A. 204 of 1999
(O.A. 594 of 1997)

Date of order : 20.4.99

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

TIMIR BARAN MUKHOPADHYAY

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. N.C. Chakraborty, counsel

For the respondents : Ms. U. Sanyal, counsel

O R D E R

When the matter is taken up for hearing today, Mr. N.C. Chakraborty id. counsel appearing on behalf of the applicant submits that he wants to withdraw the original application and therefore, he has filed the M.A. No. 204 of 1999 for withdrawing the same.

2. Accordingly, the prayer is allowed and both the O.A. and the M.A. are disposed of, awarding no costs.

B.P. SINGH
(B.P. SINGH)
MEMBER(A)

D. PURKAYASTHA
(D. PURKAYASTHA)
MEMBER(J)

S.m.